NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.103/2016 RT CP (CAA) NO.110/Chd/Hry/2017

| In the matter of: | |
|--|--|
| Scheme of Amalgamation between: | |
| GMAX Auto Limited Tra | nsferor/Petitioner Company-1 |
| AND | |
| A.G.Industries Private Limited. | |
| Trai | nsferee/Petitioner Company-2 |
| Present: Mr. Atul V.Sood, and Mr.Milan Singh Negi, Advocates for the petitioners | |
| In compliance with the previous | order dated 29.08.2017, learned counse |
| for the petitioners has filed Auditor's Cer | tificate. The same be taken on record |
| Adjourned to 23.10.2017 for arguments. | |
| | |
| | Sd/- |

(Justice R.P. Nagrath) Member(Judicial)

September 22, 2017